

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/00595/2018**

**DATED THIS THE 06<sup>TH</sup> DAY OF DECEMBER, 2018**

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C V SANKAR, MEMBER (A)**

S. Sriram,  
S/o P.M. Sundaram,  
Aged about 62 years,  
Demonstration Officer Gr. II (Retired),  
C/o Siddaraju, B  
No. 265, Ward No. 2,  
Near Ganapati Temple,  
Gundlupet – 571 111

.....Applicant

(By Advocate Shri B.S. Venkatesh Kumar)

Vs.

1. Union of India represented by  
Secretary to Government,  
Ministry of Women & Child Development,  
Shastri Bhavan, New Delhi – 110 001

2. The Deputy Technical Adviser (SR),  
Ministry of Women & Child Development,  
Food & Nutrition Board, Southern Region,  
3<sup>rd</sup> Floor, Shastri Bhavan,  
26, Haddows Road, Chennai – 600 006

3. The Pay and Accounts Officer,  
Ministry of Women & Child Development,  
Food & Nutrition Board, Southern Region,  
3<sup>rd</sup> Floor, Shastri Bhavan,  
26, Haddows Road, Chennai – 600 006

.....Respondents

(By Shri H.R. Sreedhara, Counsel for the Respondents)

ORDER (ORAL)DR. K.B. SURESH, MEMBER (J):

Heard. It appears that, during the interregnum, amount required to be paid to the applicant was paid but we note that they had raised some unnecessary issues particularly in respect of Annexure-A2 in regard to the clause 2 of the 'Reason of Returning'. The official was either unaware of the rules or the circumstances of the case. His designation is not seen mentioned anywhere in Annexure-A2 even though signature is present. But since the matter had been concluded, we do not want to go anymore further in it. We are persuaded by the learned counsel for the respondents not to go any further in the matter.

2. The OA is therefore disposed off. No order as to costs.

(C V SANKAR)  
MEMBER (A)

(DR.K.B.SURESH)  
MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No.170/00595/2018**

Annexure-A1: Copy of the TA bill of the applicant dated 23.06.2017

Annexure-A2: Copy of the Form CAM 14 issued by 3<sup>rd</sup> respondent

Annexure-A3: Copy of the reply dated 07.03.2018  
Annexure-A4: Copy of the reply dated 12.03.2018

**Annexures with reply statement**

Annexure-R1: Copy of the OM dated 13.07.2017  
Annexure-R2: Copy of the OM dated 23.09.2008  
Annexure-R3: Copy of the letter dated 24.08.2018

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